

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 10/RP/2019 in Petition No. 168/TT/2018

Subject : Review Petition No. 10/RP/2019 seeking review of order dated 20.2.2019 in Petition No. 168/TT/2018.

Date of Hearing : 7.8.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Review Petitioner : Power Grid Corporation of India Limited

Respondents : NTPC and 12 Others

Parties present : Ms. Ranjitha Ramachandran, Advocate, PGCIL
Ms. Mitali Sawant, PGCIL
Shri Amit K. Jain, PGCIL
Shri S.S. Raju, PGCIL

Record of Proceedings

Learned counsel for the Review Petitioner submitted that the instant review petition is filed for review and modification of order dated 20.2.2019 in Petition No. 168/TT/2018 wherein tariff from COD to 31.3.2019 for "Fiber Optic Communication system for Central Sector Sub-stations & Generating Stations" in Southern Region was determined.

2. After hearing the learned counsel for Review Petitioner the Commission observed that the instant Review Petition does not clearly spell out the error in order dated 20.2.2019. Learned counsel for the Review Petitioner requested for permission to make submissions to bring out the errors in the order dated 20.2.2019, on affidavit.
3. The Commission allowed the request of the Review Petitioner and directed to file the submissions by 23.8.2019
4. The review petition shall be listed for hearing in due course of time, for which separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

